

LOK SABHA
UNSTARRED QUESTION NO.1056
TO BE ANSWERED ON 8th February, 2024

STRATEGIC PETROLEUM RESERVE

1056. SHRI MANISH TEWARI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the size of India's Strategic Petroleum Reserve and the number of days can our petroleum reserves meet our oil requirement, in the event of an emergency.;
- (b) whether the Government has devised a contingency plan to support our oil requirement in an event where India has depleted its Strategic Reserves, if so, the details thereof and if not, the reason therefor;
- (c) whether the Government is aware that members of the International Energy Agency (IEA) have Crude oil and/ or product reserves equivalent to 90 days of the previous year's net imports;
- (d) if so, whether India follow this model and if not, the reasons therefor;
- (e) the status of Phase II of India's Strategic Petroleum Reserves Project;
- (f) whether it is true that certain Chinese gas companies affiliated with the Chinese Government have shown interest in participating in the said project; and
- (g) if so, whether the Government considers them as prospective partners in the said project and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) & (b) Government of India (GoI), through a Special Purpose Vehicle called Indian Strategic Petroleum Reserve Limited (ISPRL), has established Strategic Petroleum Reserves (SPR) facilities with total capacity of 5.33 Million Metric Tonnes (MMT) of crude oil at 3 locations namely (i) Vishakhapatnam (1.33 MMT), (ii) Mangaluru (1.5 MMT) and (iii) Padur (2.5 MMT). These provide for about 9.5 days of crude oil requirement.

In addition, Oil Marketing Companies (OMCs) in the country have storage facilities for crude oil and petroleum products for 64.5 days. Hence, current total national capacity for storage of crude oil and petroleum products is 74 days. Government of India explores various options on an ongoing basis for increasing this storage, including through public private partnerships.

(c) & (d) Membership criteria of International Energy Agency entails that Member Countries maintain Crude oil and/or product reserves equivalent to 90 days of the previous year's net imports, to which Government has immediate access.

As India is an associate member of IEA, it is not bound to maintain the same. Storage capacity augmentation by the country however is an ongoing process.

(e) In July 2021, Government of India approved the establishment of two additional commercial-cum-strategic petroleum reserve facilities with total storage capacity of 6.5 MMT at Chandikhol (4 MMT) in Odisha and Padur (2.5 MMT) in Karnataka, on a Public Private Partnership mode. The Land is yet to be allocated for both the locations by the respective State Governments.

(f) & (g) During the roadshow held in October 2018 at Singapore, Chinese oil major Petrochina, was among the global companies that had shown interest in participating in the Request for Proposals for Phase II of commercial-cum-strategic petroleum reserve facilities. Bids in this regard have not been received so far.
